

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-291(PB)/2017

IN THE MATTER OF:

JK Lakshmi Cement Ltd.

.... Applicant/Petitioner

Vs.

Amrapali Leisure Valley Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.05.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR

Hon'ble President

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS

For the petitioner
(Operation creditor)
For the respondent

: Mr. Amit P. Deshpande, Adv.
:
: Mr. Vishnu Sharma, Ms. Sonali Negi,
Ms. Anupama Sharma & Mohit Rai, Adv.
Mr. Apoorv Rastogi, Adv.

ORDER

For order, see (IB)-90(ND)/2017.